had been in operation since 1953 with the proceeds of the Handloom Cess Act 1953, and subsequently from the Consolidated Fund. The 'rebate' SC heme was in operation for encoura ging the sale of handloom cloth pro duced by primary and apex weawers' cooperatives in the country. As the handloom weavers are unable to market their products j produced out of yarn, for which they are obliged to pay 35 per cent extra over its actual cost price in the form of reeling, bundling, baling, transport, insurance, interest bank charges, State and Central taxes, plus the abnormal and unchecked profits of mills and a long chain of middlemen, while the composite mills use up the yarn produced in their spinning sections at spindle point price for conversion into cloth, the Government of India decided to remove the cost handicap of handlooms vis-a-vis textile mills and powerlooms, by levying excise duties on mill and powerloom cloth and also by allowing consumer's rebate an sale of cloth produced by handloom weavers in cooperatives.

The rebate scheme was thus help ing handloom weavers in cooperativeg to some extent to market their pro ducts in the face of the competition of mill and powerloom cloth. It may be mentioned here that there has been evasion of excise duty on texttiles to the txtent of nearly 1000 cro res of rupees per year as confirmed the inter-ministerial committee bv appointed in September last to examine the problems of the hand industry. This looms has enhanced the competitiveness of the mill and powerloom cloth, causing serious sethack to the sale of handloom cl6th. -which under.employment means and unemployment to handloom wea vers. hile this has been the sad situa tion of handloom industry resulting in deep crisis which led to starva tion deaths of handloom weavers in certain parts of the country, the Ministry of extiles has introduced Marketing Development Assistance Scheme in place of rebate scheme.

प्रत्प-संख्यकों के जो न्यायोजिचत अधिकार हैं, उनको प्रदान करे, उनको सुरक्षित रखे? मैं ग्रापके माध्यम से भारत सरकार के मंत्रियों का ध्यान, प्रधान मंत्री जी का ध्यान इस ग्रोर ग्राइष्ट करना चाहता हूं।

श्री मोहम्मद अफजल उर्फ मीम अफजल (उत्तर प्रदेश): मैडम, मैं इससे एसोसिएट करता हूं ग्रौर ग्रगर बांग्ल देश में ऐसा हुग्रा है, तो इसकी सरकार को सख्त मजम्मत करनी चाहिए ग्रौर बांग्ल देश सरकार से बात करनी चाहिए जो कुछ ग्रापने फरमाया, ग्रगर यह सही है ग्रौर रा ने ऐसी कोई रिपोर्ट दी है, तो उसका सख्त नोटिस लेना चाहिए !

SPECIAL MENTIONS

Introduction of Marketing Developlopment Assistance Scheme for handloom weavers resulting in accumulation of

handloom cloth in Krishna and neighbouring districts of Andhra Pradesh SHRI PRAGADA KOTAIAH (Andhra Pradesh): Madam Deputy Chairman, I am presenting before this House a serious problem being faced by the handloom weavers. The sale of handloom cloth in primary and apex weavers' cooperative societies has been restricted under the Marketing Development Assistance Scheme introduced on 1-4-1989 in place of the 'rebate scheme which

^{† []} Transliteration in Arabic Scnpt.

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A weavers' cooperative society producing cloth, worth Rs. 10 lakhs a year is eligible for sanction of credit limits Of Rs. 4 lakhs, that is, 40 per cent of the annual production of cloth, by the NABARD. Under the Marketing Development Assistance Scheme, the society gets Rs- 60,000l-the society gets Rs. 60,000 at the rate of 16 per cent of the credit limits to market its cloth allowing discount of 20 per cent to the consumer on sale of cloth. This means that the society is parmitted to market its products worth Rs. 3 lakhs only out of its production of Rs. 10 lakhs under the Marketing Development Assistance Scheme.

Under the rebate scheme sale of handloom cloth i_s not restricted. The society may market its products with rebate to the txtent possible. Then the societies were selling their products with rebate normally to the extent of 50 per cent of their production and the balance production was marketed both by the apex and primary weavers' societies. But, under the Marketing Development Assistance Scheme, the societies are required to market their products to the extent of 70 per cent without any assistance.

It was under these circumstances that the primary societies in Andhra Pradesh are holding cloth stocks worth about Rs. 10 crores. They submitted representations to the Centre to permit them to market their existing stocks with 20 per cent special rebate without reference to the Marketing Development Assistance Scheme, but still there is no response. I urge upon the Government to come to the rescue of the hapless and helpless handloom weavers immediately by allowing a special rebate of 20 per cent for sale of the cloth stocks held by the wearvers' cooperatives.

It is absolutely desirable and necessary that the guidelines of the M.D.A. Scheme should be revised to allow them to receive grant at the rate otf 25 per cent of the credit limits sanctioned to the societies or at the rate of 10 per cent of the total production of cloth of the societies to encourage the sale of their cloth in the face of the fierce competition of the mill and powerloom cloth.

The Ministry of Finance should be generous enough to provide funds for the purpose of increasing the marketing development assistance to help the handloom weavers in co-operatives and under corporations, just as it is providing funds of more than Rs. 300 crores a year for meeting cash losses and also for subsidising the interest, to the NTC mills, for the benefit of their 1.70 lakh workers. Thank you.

THE DEPUTY CHAIRMAN: Shri Ramendra Kumar Yadav. Absent. Dr. Bapu Kaldate. Absent. Smt. Renuka Chowdhury. Absent.

Delay in clearance of Kelon Dam Project on river Kelon in Tribal-dominated district of Raigarh, Madhya Pradesh

श्री लख्खी राम ग्रावाल (मध्य प्रदेश): उपसभापति महोदया. मध्य प्रदेश के जिला रायगढ जो प्रादिवासी बहुल है, अत्यन्त पिछड़ा हुआ। क्षेत्र में है ग्रौर इस जिले में केलो नदी पर केलों सिंचाई परियोजना लम्बे समय से केन्द्र सरकार के विभिन्न मंत्रालयों में स्वीकृति हेतु संबित पड़ी हुई है । इस हेतू केलो परियोंजना के डूबे क्षेत में कोयले की उपलब्धता 1983 से 1985 तक संचालक, भौमिकी तथा खनिकर्म विभाग, मध्य प्रदेश शासन तथा केद्रीय भू-गर्भ सर्वेक्षण विभाग, भारत सरकार द्वारा सर्वेक्षण किया गया था । भूगभं तकनीकी ग्रन्वेषण के सभी ग्राथामों को एक जाई करते हुए उन्होंने मंत व्यक्त किया था कि डुबे क्षेत्र में 5.90 मिलियन टन कोयला होने की संभावन है। कोयला चतुर्थ एवं निम्न कोटि का है। परत की मोटाई .1 से 1.12 मीटर है। जो जमीन की सतह से 135 मीटर से 175 मीटर गहराई पर है। जिससे यह निष्कर्ष निकलता है कि कोयले की निकासी महंगी पढेंगी तथा भविष्य में भी कम